

80 on the 15th November, 1956 and state the progress made in the measures proposed to prevent contamination of drinking water supply in Delhi?

The Deputy Minister of Health (Shrimati Chandrasekhar): The latest position regarding the measures being taken to prevent the contamination of drinking water supply in Delhi is as follows:

1. The problem of training the River Yamuna towards intake piers at Wazirabad was referred to Central Water and Power Commission, Poona, and in accordance with their recommendations, a 3000' long pitched embankment and a low weir have to be constructed at Wazirabad. The work on the embankment has commenced and will be completed by the middle of June this year. The construction of a weir downstream of the intake has also been taken in hand and will be completed before 1958 flood season.

These works will help in attracting the river Yamuna towards the right bank near the intake piers.

2. The Najafgarh Nalla has been diverted 3,000 ft. downstream of intake piers at Wazirabad. The diverted Nalla was put into commission at the beginning of this year. This diversion has eliminated the chances of nalla water being sucked in by the pumps upstream.

3. The North Delhi Sewage Treatment Plant has been constructed near Coronation Pillar and has been put into commission since 21st March, 1957. This will treat all the present flow of Najafgarh Nalla.

4. The work on the construction of West Delhi Sewage Treatment Plant has been started near Keshopur village and is expected to be completed by the middle of 1958. At this plant, the sewage of West Delhi area which at present overflows into Najafgarh Nala will be treated completely.

5. The tenders for Delhi Gate sewer have been received and the work is to start soon. When this sewer is com-

pleted and put into commission, the remaining overflows would be stopped and river Yamuna would be completely rid of contamination of sullage water.

6. The capacities of chlorinators at the water works have been doubled and new chlorinators of large capacity have been provided for the pre-chlorination of water, when necessary.

7. A chemical, bacteriological laboratory with all the necessary equipment has been set up and is manned by staff specially experienced in water analysis.

Bhopal Reclamation and Development of Lands (Eradicating Kans) Act, 1954

24. **Shri Kamath:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to supplementaries raised on Starred Question No. 1982 on the 7th May, 1956 and state:

(a) whether Government have appealed to the Supreme Court against the order of the Judicial Commissioner, Bhopal;

(b) if so, the result of the appeal; and

(c) if not, the reasons therefor?

The Deputy Minister of Food (Shri M. V. Krishnappa): (a) No.

(b) Does not arise.

(c) The records of the case are being printed and the Government of Madhya Pradesh propose filing the appeal after the printing is completed.

Rajkumari Sports Coaching Scheme

25. **Shri Kamath:** Will the Minister of Health be pleased to lay on the Table of the Sabha a statement showing the activities (together with the expenditure incurred on each item separately) of the Rajkumari Sports Coaching Scheme during 1956-57 and

state the activities proposed for 1957-58?

Minister
(Shri
Krishnaiah)
the Table
Appendix I

tion on starred question No. 59.
Shrimati Tarkeshwari Sinha asked

**CORRECTION OF ANSWER TO
STARRED QUESTION NO. 59**

**The Deputy Minister of Food (Shri
M. V. Krishnappa):** With your permission, I would make a correction to my answer to a supplementary ques-

It was so in December. Now, the off-take has come down because of the harvest. It has come down to 28,000 tons per month. We have got two lakhs of tons in our stock and we are getting seven lakhs tons more which we have purchased from Burma.

**Please see col. 102.*